COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 130 OF 2018 &
IA NO. 610 OF 2018

Dated : 23rd October, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Adani Power Maharashtra Limited	**….**	**Appellant(s)**
Vs.		
Maharashtra Electricity Regulatory Commission & Anr.	**….**	**Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Ravi Prakash
Ms. R. Batra
Mr. Varun Agarwal
Ms. Bani Dikshit for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for further hearing on ***02.12.2019.*** Interim order, if any, shall be continued till the next date of hearing.

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

kt/mkj